

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b) Maharashtra Government was moved to release 50,000 tonnes of molasses to Karnataka during the current alcohol year 1984-85 (December, 1984 November, 1985) on the basis of request received from the Government of Karnataka. As per information received from the Government of Karnataka, Maharashtra Government allotted to them 35,000 tonnes.

(c) It is presumed that the reference is to "Bidar" and not to "Bihar". Karnataka Government have informed that the two distilleries in Bidar, viz. M/s. Indian Breweries and Distilleries Ltd. and M/s. Ravindra and Company (Private) Ltd. were allotted 13,000 Metric Tonnes of molasses.

(d) Does not arise.

Change in Defence Policy in view of Nuclear Pact between U.S.A. and China.

4106. SHRI SHANTARAM NAIK : Will the Minister of DEFENCE be pleased to state :

(a) whether Government of India are going to make any change in their defence policy in view of the nuclear pact signed between U. S. A. and China with no clause to safeguard diversion of American nuclear materials and technologies ; and

(b) whether Government of India will approach the Government of United States in case the Government felt apprehension that such material and technology are likely to fall in the hands of Pakistan ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) Government take into account all developments that have a bearing on our security while framing the country's defence policy.

(b) Government's concern over Pakistan's nuclear programme, and on reports of Sino-Pakistani nuclear collaboration, has been suitably conveyed to the Government of USA from time to time.

[*Translation*]

Telephone Connections to Exporters in Delhi

4107. SHRI JITENDRA SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of exporters who applied for telephones in Delhi during the last three years :

(b) the number of exporters among them, who have been provided with telephone connections and the number of those who are yet to be provided telephones ;

(c) the reasons for not providing telephone connections to the remaining such persons ; and

(d) whether a list of applicants for telephone connections will be laid on the Table of the House ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) to (d) No separate waiting list is maintained for the demands for telephone connections from exporters in the matter of allotment. It would, therefore, not be possible to give the information on number of such applicants on the waiting list or those who have been provided telephone connections in the past three years.

However, foreign exchange earners like manufacturers of exportable goods ; individuals, firms and organisations earning foreign exchange by way of services rendered ; export houses and commercial organisations, earning foreign exchange, can register for one telephone connection under 'OYT-Special' category if they earn foreign exchange equivalent to atleast Rs. 2 lakhs in a year. They can register for more connections in 'OYT-Special' category depending on the amount of their foreign exchange earnings. The telephone connections are provided on priority on availability of spare exchange capacity.

[*English*]

Higher allocation for procurement of Wagons

4108. SHRI ANANDA PATHAK : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether he has taken up the matter with the Railway Ministry as also with the Planning Commission for a higher allocation specially for the procurement of wagons ; and

(b) if so, result achieved so far ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) The Ministry of Railways have stated that within the funds that are made available to them, the interests of the wagon industry will be looked after to the maximum extent possible.

Allotment of LPG Dealership in Dwarka and Khambhallia

4109. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of PETROLEUM be pleased to state :

(a) whether an advertisement for allotment of LPG dealership in Dwarka and Khambhallia of Saurashtra region was issued for the first time on 21 April, 1984 ;

(b) if so, whether no progress whatsoever has been made to make LPG available to the people of the above mentioned cities since then ; and

(c) the reasons for the delay ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHAKMA) : (a) to (c) The first advertisement for IOC's dealerships at Dwarka and Khambhallia was issued on January 21, 1984. A letter of intent for the dealership at Dwarka was issued in March, 1985 and it is expected to be commissioned shortly. Selection of a dealer for the Khambhallia dealership is expected to be made soon by Oil Section Board (West),

Reorganisation of Army Regiments

4110. PROF. K. V. THOMAS : Will the Minister of DEFENCE be pleased to state

(a) whether Government have taken any decision to reorganise the Army Regiments so that people of all communities and regions are mixed together ; and

(b) whether this will result in the cancellation of the present Regiments which are in the names of regions and communities ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) and (b) After Independence it has been the considered policy of the Government not to raise any regiment based on caste, creed, religion etc. The existing regiments which are based on such considerations are of pre-independence era and their names are being retained for historical and traditional reasons. The reorganisation of the Army, however, is a regular on-going function of the Government.

Projects to manufacture small Car

4111. SHRI S. KRISHNA KUMAR : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the small car projects currently functioning ;

(b) how many such projects have been newly sanctioned and their stages of implementation ; and

(c) the steps Government propose to take to improve the quality of indigenously manufactured automobiles and control their sale price ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) M/s. Maruti Udyog Limited and Sipani Automobiles Ltd. manufacture small cars.

(b) No new small car project has been sanctioned during the last 2 years.

(c) The Govt. are encouraging automobile units to upgrade technology through indigenous R and D as well is selective import of know-how. Adequate manufacturing capacity has been sanctioned and it is expected that competitive situation now generating in the industry will help stabilise automobile prices.